

GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS AND SPORTS  
(DEPARTMENT OF SPORTS)  
**RAJYA SABHA**  
**UNSTARRED QUESTION No-1434**  
ANSWERED ON- 31/07/2025

**PREPARATION FOR THE LOS ANGELES OLYMPICS 2028**

1434 # **SHRI MADAN RATHORE:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government has prepared a national training plan for Olympics readiness;
- (b) whether athletes from Rajasthan have been selected for training;
- (c) whether any agreement has been reached to raise funds from the private sector; and
- (d) whether any special campaign is being run to identify sports talents from rural areas?

**ANSWER**

THE MINISTER OF YOUTH AFFAIRS AND SPORTS

(DR. MANSUKH MANDAVIYA)

(a) & (b) Preparation for International events including Olympics is an ongoing and continuous process. Plans/Proposals of the National Sports Federations (NSFs) relating to training, competitive exposure, Coaches and support personnel including foreign coaches, for preparing sportspersons/teams for the international events including mega-sports events such as Olympics, Asian Games etc. are deliberated and finalized in the Annual Calendar for Training and Competition (ACTC) meetings.

The Ministry of Youth Affairs & Sports supports the teams/ sportspersons, from across the country including the state of Rajasthan, through various schemes, such as Scheme of Assistance to National Sports Federations and Target Olympic Podium Scheme (TOPS). The Ministry of Youth Affairs & Sports, the National Sports Federations (NSFs), including the Indian Olympic Association (IOA), and the Sports Authority of India (SAI) work in close coordination for providing best facilities, training, equipment support as also a wholesome nutritious diet required for preparation of the teams and sportspersons for the forthcoming international sports events.

Under the TOPS, 12 athletes, including 5 para-athletes, from the State of Rajasthan are provided support for their training.

Furthermore, Government has also established the National Centre of Sports Science and Research (NCSSR) at New Delhi to better integrate sports science into the overall sports ecosystem.

(c) The Government has set up National Sports Development Fund (NSDF) in 1998 to mobilize resources from corporates both in public and private sectors for development of sports in the country. During the last 3 years, NSDF and Sports Authority of India have signed Memorandum of Understandings (MoUs) with 8 PSUs for development of Sports in the country.

(d) 'Sports' being a State subject, the responsibility of development of sports, including preparing scheme to encourage and train sports talents in rural areas, rests primarily with the State/Union Territory Governments. The Union Government supplements their efforts by bridging critical gaps. The Khelo India Scheme focuses on broad basing of sports amongst the youth of the country, including from rural areas. The Khelo India Scheme through Khelo India Talent Development identifies Khelo India Athletes across 21 Sports including para-sports, and nurtures them through supporting ecosystem in a consent based approach leaving the freedom of choosing place of training to athletes.

In addition, Sports Authority of India (SAI), an autonomous organization under the aegis of the Ministry of Youth Affairs & Sports, is running several sports promotional schemes across the country to identify talented sports persons at grassroots levels in the various age groups and nurture them to excel at national and international levels.

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